

1	2
28. Arambagh	Shri Anil Basu
29. Panskura	Smt Geeta Mukherjee
30. Tamluk	Shri Jayanta Bhattacharya
31. Contai	Shri Sudhir Giri
32. Midnapore	Shri Inderjeet Gupta
33. Jhargram (ST)	Shri Rupchand Murmu
34. Purulia	Shri Bir Sing Mahato
35. Bankura	Shri Acharia Basudeb
36. Vishnupur (SC)	Smt. Sandhya Bauri
37. Durgapur (SC)	Shri Khan Sunil
38. Asansol	Shri Hardhan Roy
39. Burdwan	Shri Ray Balai
40. Katwa	Shri Zahedi Mahaboob
41. Bolpur	Shri Chatterjee Somnath
42. Birbhum (SC)	Shri Dome Ramchandra

**26. ANDAMAN & NICOBAR ISLANDS**

No. & Name of Parliamentary Constituency	Name of elected members
1. Andaman & Nicobar Islands	Shri Manoranjan Bhakta

**27. CHANDIGARH**

No. & Name of Parliamentary Constituency	Name of elected members
1. Chandigarh	Shri Satya Pal Jain -

**28. DADRA & NAGAR HAVELI**

No. & Name of Parliamentary Constituency	Name of elected members
1. Dadra & Nagar Haveli (ST)	Shri Delkar Mohanbhai Sanjibhai

**29. DAMAN & DIU**

No. & Name of Parliamentary Constituency	Name of elected members
1. Daman & Diu	Shri Tandel Gopalbhai Kalyanbhai

**30. DELHI**

No. & Name of Parliamentary Constituency	Name of elected members
1. New Delhi	Shri Jagmohan
2. South Delhi	Smt. Sushma Swaraj
3. Outer Delhi	Shri Krishan Lal Sharma
4. East Delhi	Shri B.L. Sharma "Prem"
5. Chandni Chowk	Shri Jai Parkash Agarwal
6. Delhi Sadar	Shri Vijay Kumar Goel
7. Karol Bagh (SC)	Smt. Meira Kumar

**31. LAKSHADWEEP**

No. & Name of Parliamentary Constituency	Name of elected members
1. Lakshadweep (ST)	Shri P.M. Sayeed

**32. PONDICHERY**

No. & Name of Parliamentary Constituency	Name of elected members
1. Pondicherry	Shri M.O.H.Farook

11.03½ hrs.

**NOMINATION TO PANEL OF CHAIRMEN**

[English]

MR. SPEAKER : I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as members of the Panel of Chairmen to assist the Speaker *protem*:

- (1) Shrimati Vijaya Raje Scindia
- (2) Shri Chitta Basu
- (3) Shri P.M. Sayeed

These three Members will function as the Panel of Chairmen.

11.04 hrs.

**RESIGNATION BY MEMBERS**

[English]

MR. SPEAKER : I have to inform the House that on 17 May, 1996, the Speaker received a letter from